

1	2	3	4
ii.	New FM transmitters in the Border Areas (Continuing scheme)	51.19	51.19 (AIR)
iii.	Upgradation of MW transmitter in Arunachal Pr. (New scheme)	29.93	29.93(AIR)
iv.	New FM transmitters in the Border Areas (New scheme in 11th Plan)	21.74	21.74 (AIR)
v.	J&K Special Package for AIR/DD *Phase-I approved amount	389.00	100.00* (AIR & DD)

Adverse impact of serials

2085. SHRI RAASHID ALVI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether telecast of serials regarding child marriages and reality shows by different channels are adversely impacting people;
- (b) if so, what action has been taken in this regard; and
- (c) how many channels have been asked to discontinue such serials during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) No study on this subject has been done or brought to the notice of the government. However, a complaint was received in the Ministry on 1.8.2008 against the telecast of the serial namely 'Balika Vadhu' on TV channel 'Colors'. The complainant had alleged that the programme was promoting and glorifying child marriage. The Ministry called for the comments of the channel. The channel explained that it had taken certain proactive efforts to clarify that the serial in no way glorifies the issue of child marriage. The channel also informed that it had increased the frequency of display of social messages against child marriage during each episode.

Some instances of violation of Programme Code in reality shows shown on TV Channels have also been brought to the notice of the Government and action has been taken as per the provisions of Programme and Advertisement Codes prescribed under the Cable TV Networks (Regulation) Act, 1995 and rules framed thereunder.

(b) The details of action taken against TV Channels for violation of Programme Code in reality shows is given in the Statement (See below).

(c) Does not arise in view of reply given in part (a) above.

Statement

Details of reality shows violating the provisions of Programme Code and action taken thereon

Sl.No.	Name of the Channels	Date of SCN issued	Particulars of content	Action Taken
1	2	3	4	5
1	Star One	30.03.2006	For telecast of Great Indian Laughter Challenge	An advisory issued on 25.07.2006 to the Channel.
2	Bindass	11.09.2008	Reality show 'Dadagiri - Season I'	Warning dated 25.11.2008 issued to the Channel.
3	Channel [V]	08.10.2008	Telecast of obscene reality beauty show titled 'Get Gorgeous 5'	Warning dated 03.07.2009 issued to the Channel.
4	Colors	28.11.2008	Telecast of a reality show 'Big Boss Season - 2'	An Advisory dated 03.06.2009 was issued to the Channel.
5	MTV	31.03.2009	Telecast of obscene, indecent and vulgar programme titled 'MTV Rodies'.	Order dated 01.07.2009 issued to the Channel directing it to run apology scroll for three days. The channel complied with the direction.
6	MTV	02.06.2009	Telecast of the programme titled 'Vodafone MTV Splitsvilla-2' uttering unfair remark to another participant.	A Warning dated 04.01.2010 issued to the channel with the direction to run apology scroll for three days. The channel complied with the direction.

7	Real TV	30.06.2009	Telecast of indecent Reality Show titled 'Sarkar Ki Duniya'	A Warning dated 16.12.2009 issued to the channel.
8	Star Plus	22.07.2009	Telecast of a obscene, vulgar & indecent Reality Game Show titled 'Such Ka Samna'	A Warning dated 27.11.2009 issued to the channel. The channel was also directed that while formatting a programme based on international format, channel should keep in view the Indian ethos and culture as well.
9	Channel [V]	29.07.2009	Telecast of an indecent programme titled 'Launch Pad'	A Warning dated 11.12.2009 issued to the channel.
10	Bindass	26.08.2009	Telecast of the Reality Show 'Dadagiri - Season II'	A Warning dated 04.03.2010 issued to the channel.
11	SONY	26.08.2009	Telecast of the Reality Show 'Iss Jungle Se Mujhe Bachao'	A Warning dated 11.12.2009 issued to the channel.
12	NDTV Imagine	06.10.2009	Telecast of the serial 'Pati, Patni aur Woh'	A Warning dated 03.03.2010 issued to the channel.
13	SONY	16.10.2009	Telecast of the programme 'Entertainment Ke Liye Kuch Bhi Karega'	An Advisory dated 04.03.2010 issued to the channel.
14	Colors	26.10.2009	Telecast of the reality show 'BIG BOSS Season -3'	A Warning dated 18.12.2009 issued to the channel.

1	2	3	4	5
15	Bindass	02.02.2010	Telecast of reality show 'Emotional Attyachar - Season - I	A letter was sent to the channel directing them to shift the timing of the reality show to 11.00 P.M. The channel shifted the programme to 11.00 P.M.
16	MTV	03.02.2010	Telecast of reality show 'Splitsvilla-3'	A Warning dated 26.04.2010 issued to the channel with the direction to run apology scroll for three days. The channel complied with the direction.
17	Zee Telugu	14.06.2010	Telecast of vulgar, indecent and obscene reality show titled 'Aata'	An Advisory dated 16.11.2010 issued to the channel.
18	Colors	No SCN	Telecast of a reality show 'Big Boss Season - 3' which was not suitable for unrestricted public exhibition.	An Order dated 16.11.2010 issued to the channel directing them to shift the timing of the show after 11.00 p.m. The channel did not comply with the direction and filed a writ petition against the above Order in Hon'ble Bombay High Court
19	Imagine TV	No SCN	Telecast of a reality show 'Rakhi Ka Insaaf' which was not suitable for unrestricted public exhibition.	An Order dated 16.11.2010 issued to the channel directing them to shift the timing of the show after 11.00 p.m. The channel complied with the direction and shifted the time of the programme to 11.00 p.m.